

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

CA 265/2022 CA 155/2023 In CP/162(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: VENKATRAMAN NARAYAN BHAGWAT
V/s DR ACHARYA LABORATORIES
PRIVATE LIMITED

Section 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

ORDER

1. Ms. Kajal H. Salanki, Advocate i/b Samvad Partners appeared for the Petitioner.
2. Mr. Ashish Kamat, Senior Counsel, a/w Mr. Kunal Mehta, Advocate, Mr. Mohit Khanna, Advocate Ms. Manorama Mohanty, Mr. Kunjan Kamwana, Advocate appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that they have recently been engaged and seeks time to place on record Vakalatnama. Time granted.
4. List this matter on **10.05.2024** for final hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)